

Central Health Service Scheme

1572. { Shri D. C. Sharma:
Shri J. B. S. Bhat:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1308 on the 2nd September, 1958, and state the further progress made in the constitution of the Central Health Service?

The Minister of Health (Shri Kar-markar): The Cadre strength of the Service at the initial constitution has since been fixed. The Ministry of Law has now advised that the Central Health Service Rules should be framed before the Service is formally constituted. These rules are under examination at present. The Service will be constituted as soon as the rules are published.

Fruit Preservation Units in Orissa

1579. Shri Panigrahi: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 105 on the 12th February, 1958 and state:

(a) whether the 4 small scale fruit preservation units proposed to be established in Orissa have been established;

(b) whether the sanctioned amount for this purpose during the year 1957-58 has been spent; and

(c) where the proposed units have been situated?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b): Yes, Sir.

(c). Two Units are located at Cuttack, and one each at Angul and Paralakhemundi

Epidemic Diseases in Delhi

1580. Shri Ram Krishan Gupta: Will the Minister of Health be pleased to state the nature of measures adopted or proposed to be adopted to fight epidemic diseases in the capital of India?

The Minister of Health (Shri Kar-markar): Measures adopted or proposed to be adopted to fight epidemic diseases in Delhi are as follows:—

1. Chlorination of water supply in urban areas and drinking water wells in rural areas.

2. Proper supervision as regards removal of refuse and filth and use of D.D.T. and gammaxine as insecticides for strict fly control.

3. Intensification of small-pox vaccination/revaccination and cholera inoculation on mass scale and immunization of children below 10 years of age through Maternity and Child Welfare Centres and Schools.

4. Promulgation of emergency regulations under the Epidemic Diseases Act, 1897 within the Union Territory of Delhi to enforce:—

(a) Strict control on the sale of articles of food and drink;

(b) Removal of all infectious cases to the Infectious Diseases Hospital, Delhi; and

(c) Disinfection of infected premises

5. Adequate arrangements of medical facilities in the Infectious Diseases Hospital, Delhi, and at the site for proper treatment and isolation of all infectious cases.

6. Intensification of Health Education measures and requesting the public to take boiled water and hot food and to avoid the use of common utensils and the attendance of public places.

7. Special watch is kept to immunize the floating population such as domestic servants and labourers working at brick kilns and glue factories.

8. Additional vaccinators/inoculators are appointed as and when necessity arises

9. Adequate arrangements are made to supply vaccine lymph to the